

(2) A copy each of the following Notifications (Hindi and English versions) under sub-section (5) of section 7 of the Indian Telegraph Act, 1885:—

- (i) The Indian Wireless Telegraph (Amendment) Rules, 1975 published in Notification No. G.S.R. 2286 in Gazette of India dated the 23rd August, 1975.
- (ii) The Indian Telegraph (Fourth Amendment) Rules, 1975 published in Notification No. G.S.R. 468(E) in Gazette of India dated the 28th August, 1975. [Placed in Library. See No. LT-10024/76].

ALUMINIUM (CONTROL) 4TH AMENDMENT ORDER 1975, NOTIFICATION RE. AMENDMENT TO 2ND SCHEDULE TO MINES AND MINERALS (REGULATION AND DEVELOPMENT ACT, REVIEW AND ANNUAL REPORT OF BHARAT GOLD MINES LTD., FOR 1973-74

THE DEPUTY MINISTER IN THE MINISTRY OF STEEL AND MINES (SHRI SUKHDEV PRASAD): Sir, I beg to lay on the Table—

(1) A copy of the Aluminum (Control) Fourth Amendment Order, 1975 (Hindi and English versions) published in Notification No. S.O. 446(E) in Gazette of India dated the 25th August, 1975, under sub-section (6) of section 3 of the Essential Commodities Act, 1955. [Placed in Library. See No. LT-10026/76].

(2) A copy of Notification No. G.S.R. 584(E) (Hindi and English versions) published in Gazette of India dated the 13th December, 1975 making certain amendment to the Second Schedule to the Mines and Minerals (Regulation and Development) Act, 1957 under sub-section (1) of section 28 of the said Act [Placed in Library. See No. LT-10027/76].

(3) A copy each of the following papers (Hindi and English versions)

under sub-section (1) of section 619A of the Companies Act, 1956:—

- (i) Review by the Government on the working of the Bharat Gold Mines Limited, for the year 1973-74.
- (ii) Annual Report of the Bharat Gold Mines Limited, for the year 1973-74 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT 10028/76].

ANNUAL REPORT OF EMPLOYEES' P.F. AND FAMILY PENSION SCHEME FOR 1973-74, CORRIGENDUM TO NOTIFICATION NO. G.S.R. 1184 DATED 2-11-74, NOTIFICATION UNDER EMPLOYEES' P.F. AND FAMILY PENSION ACT AND COAL MINES P.F., FAMILY PENSION AND BONUS SCHEME ACT

SHRI H. M. TRIVEDI: Sir, on behalf of Shri Balgovind Verma, I beg to lay on the Table—

(1) A copy of the Annual Report (Hindi and English versions) on the working of the Employees' Provident Funds and Family Pension Schemes, for the year 1973-74. [Placed in Library. See No. LT-10029/76].

(2) A copy of Notification No. G.S.R. 2529 published in Gazette of India dated the 11th October, 1975 containing corrigendum to Notification No. G.S.R. 1184 dated the 2nd November, 1974 under sub-section (2) of section 7 of the Employees' Provident Funds and Family Pension Fund Act, 1952. [Placed in Library. See No. LT-10030/76].

(3) A copy of the Equal Remuneration Rules, 1975 (Hindi and English versions) published in Notification No. G.S.R. 530(E) in Gazette of India dated the 18th October, 1975 under sub-section (3) of section 13 of the Equal Remuneration Ordinance, 1975. [Placed in Library. See No. LT-10031/76].